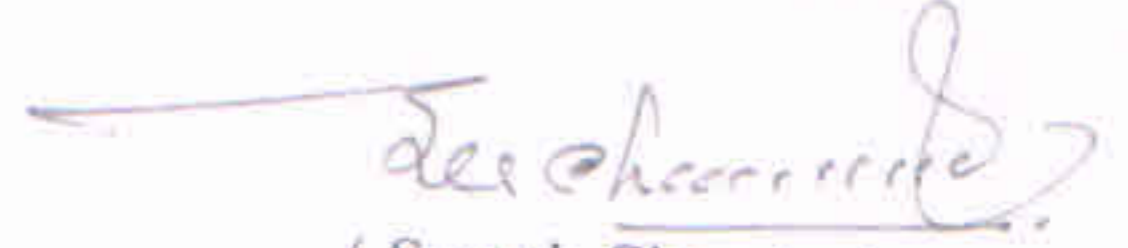


F. No.36(6)/2014-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi.
Dated 04.08.2015

ORDER

In partial modification of this Department's order of even number dated 30th December, 2014, the names of Dr. Ashwani Bharadwaj and Ms. Saroj Bidawat, Advocates are included in the list of Senior Panel Counsel in the High Court of Delhi and accordingly their names appearing at Sl. Nos. 76 and 108 respectively in the list of Government Pleader in High Court of Delhi stand deleted and the name of Shri Subhash Gosai, Advocate is included in the list of Senior Panel Counsel for the Central Administrative Tribunal, Principal Bench, New Delhi and accordingly his name appearing at Sl.No.14 in the list of Additional Central Government Standing Counsel for Central Administrative Tribunal, Principal Bench, New Delhi stands deleted.



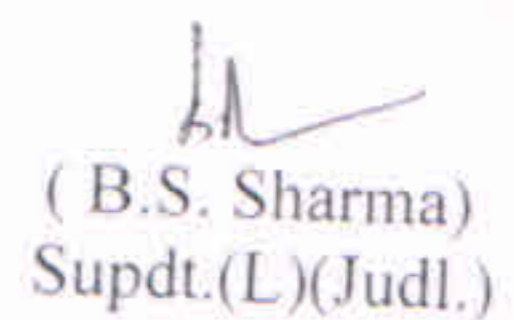
(Suresh Chandra)

Joint Secretary & Legal Adviser



Copy to:-

1. Dr. Ashwani Bharadwaj, Senior Panel Counsel, High Court of Delhi, Chamber No.319, Supreme Court Lawyers Chambers, M.C. Setalvad Block, B.D. Road, New Delhi. Tel.011-23070052.
2. Ms. Saroj Bidawat, Senior Panel Counsel, 85-A, Model Basti, East Park Road, Karol Bagh, New Delhi-5.(M)-09810340866.
3. Shri Subhash Gosai, Senior Panel Counsel, III-H-51, Nehru Nagar, Ghaziabad (UP) (M)-09213169667.
4. Shri Sanjay Jain, Additional Solicitor General, 488, New Chambers Block, Delhi High Court, New Delhi-110003.
5. The Incharge, Lit.(HC) Section, New Delhi.
6. PS to Hon'ble MLJ/PS to Law Secretary/PS to Legislative Secretary.
7. The Registrar, High Court of Delhi, New Delhi.
8. The Registrar, CAT (PB), New Delhi.
9. Hindi Unit, D/o Legal Affairs for Hindi translation of the order.
10. NIC Cell, D/o Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 10 spare copies.



(B.S. Sharma)
Supdt.(L)(Judl.)